



भारतीय दिवाला और शोधन अक्षमता बोर्ड
Insolvency and Bankruptcy Board of India



INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

ANNOUNCES

SEMINAR ON THE OCCASION OF INTERNATIONAL WOMEN'S DAY

TUESDAY, 8th MARCH, 2022

10.30 hrs - 13.00 hrs

International Women's Day is celebrated on 8th March annually. Insolvency and Bankruptcy Board of India is celebrating International Women's Day by organising a half day Seminar, on the lines of this year's United Nations theme "Gender equality today for a sustainable tomorrow" on Tuesday, the 8th March, 2022.

OBJECTIVE

Equality is not only a women's issue, but it has socio-economic significance. Gender equality is sine qua non for economic progress of communities. A gender equal world is healthier, wealthier and essential for harmonious co-existence. The increasing presence of Women in new professions such as Insolvency Profession and Valuer Profession is another testimony of women's empowerment in the country. The seminar will discuss the emerging role of women in such professions and few women achievers will share their success stories in an attempt to inspire the society to strive to be more gender neutral.

CHIEF GUEST

Smt. Sujata Chaturvedi, IAS, Secretary, Youth Affairs, Government of India

OTHER SPKEAERS

Mr. Ravi Mital, Chairperson, IBBI

Dr. (Ms.) Mukulita Vijayawargiya, WTM, IBBI

Dr. Deepa Malik, International Para Athlete (Padma Shri & Arjuna Award Winner)

Ms. Swarupama Chaturvedi, Advocate-on-Record, Supreme Court of India

Mrs. Sudhaben Sureshbhai Patel Vice Chairman, Valsad Milk Union

Ms. Deepika Bhugra Prasad, Insolvency Professional

Ms. Nisha Malpani, Insolvency Professional and Registered Valuer

Ms. Veenu Drall, Youngest Female Insolvency Professional (GIP)

DELEGATES

All are invited to join the Seminar, (virtually). The seminar can be viewed online at:

[CLICK HERE](#)

For any further information/clarification, please write to: workshop.ip@ibbi.gov.in